

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1012
ANSWERED ON:05.08.2011
SOLAR POWER PROJECTS
Sule Supriya

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any climate change firm has launched an initiative to aggregate solar power projects and help them earn carbon credits from the United Nations Clean Development Mechanism (CDM) that aims to reduce emission through deployment of clean technologies;
- (b) if so, the details thereof;
- (c) whether the project developers includes small entrepreneurs and corporates which have received licence to set solar power projects up to 5 MW in the country;
- (d) if so, the details thereof;
- (e) whether registration, auditing and consultation cost of a single CDM project could range between Rs. 20-50 lakh irrespective of the size of the project; and
- (f) if so, the details thereof alongwith the total solar units likely to be set up under 'this programme?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a),(b),(c)&(d): All solar projects are eligible to earn carbon credits in accordance with their certified emission reductions. However, no specific proposal from any firm to aggregate solar power projects with a view to earn them carbon credits from the United Nations Clean Development Mechanism (CDM) has been received so far by the Ministry of New and Renewable Energy (MNRE) for recommendation.
- (e): The cost involved in registration of a CDM project depends on the scope of work, the size of the project and the consultant.
- (f): Question does not arise.